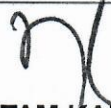


OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI

ORDER

In partial modification of earlier order No. 21650-21672/Link ADJ/Offg.DJ/CG/DWK/2018 dated 15-09-2018, the following link courts are hereby re-constituted to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect.

| S. No. | Name of the Judicial Officer (Col. No.1) | 1 st Link Judicial Officer | 2 nd Link Judicial Officer | 3 rd Link Judicial Officer | 4 th Link Judicial Officer |
|--------|--|---------------------------------------|---------------------------------------|---------------------------------------|---------------------------------------|
| 1. | Sh. Kanwaljeet Arora, ADJ-01 | Sh. Balwant Rai Bansal, ADJ-05 | Sh. Hargurvarinder S. Jaggi , ADJ-02 | Ms. Raj Rani Mitra, ADJ-04 | Sh. Tarun Yogesh, ADJ-03 |
| 2. | Sh. Balwant Rai Bansal, ADJ-05 | Sh. Hargurvarinder S. Jaggi , ADJ-02 | Ms. Raj Rani Mitra, ADJ-04 | Sh. Tarun Yogesh, ADJ-03 | Sh. Kanwaljeet Arora, ADJ-01 |
| 3. | Sh. Hargurvarinder S. Jaggi , ADJ-02 | Ms. Raj Rani Mitra, ADJ-04 | Sh. Tarun Yogesh, ADJ-03 | Sh. Kanwaljeet Arora, ADJ-01 | Sh. Balwant Rai Bansal, ADJ-05 |
| 4. | Ms. Raj Rani Mitra, ADJ-04 | Sh. Tarun Yogesh, ADJ-03 | Sh. Kanwaljeet Arora, ADJ-01 | Sh. Balwant Rai Bansal, ADJ-05 | Sh. Hargurvarinder S. Jaggi , ADJ-02 |
| 5. | Sh. Tarun Yogesh, ADJ-03 | Sh. Kanwaljeet Arora, ADJ-01 | Sh. Balwant Rai Bansal, ADJ-05 | Sh. Hargurvarinder S. Jaggi , ADJ-02 | Ms. Raj Rani Mitra, ADJ-04 |


(NAROTTAM KAUSHAL)
 District & Sessions Judge (S-W),
 Dwarka Courts, New Delhi.

No. 3880-39105/Link ADJ/DJ Sectt./DWK/2019

Dated: 16/2/19

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South-East, West, North-West, East, Shahdara, North-East, New Delhi, North and South Districts, Delhi/ New Delhi.
4. The Principal Judge, Family Courts (HQ), Dwarka Courts, New Delhi.
5. The Concerned Judicial Officers, Dwarka Courts, New Delhi.
6. The A.O. (Judl), Dwarka Courts, New Delhi.
7. Reader to the undersigned.
8. The website Committee, Tis Hazari Courts, Delhi **(for uploading of this order on the website).**
9. The District & Sessions Judges' Secretariat, Dwarka Courts, New Delhi.
10. The Branch Incharge, Computer Branch, Dwarka Courts **(for uploading this order on the official website of Dwarka Courts).**
11. The Incharge, Judicial Branch, Dwarka Courts, New Delhi.
12. Office of the CMM (S-W), Dwarka Courts, New Delhi.
13. The Caretaker, Dwarka Courts, New Delhi.
14. The Branch Incharge, R & I Branch, Dwarka Courts, New Delhi. **(for uploading on Layers).**

